

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 921/2022

In the matter of:

Ram Ratan Singh

...Applicant

Versus

Govt. of NCT of Delhi and Ors.

...Respondents

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Filed by:

New Delhi:

Dated: 15th 03.2023

Delhi Pollution Control Committee



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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER
DATED 05.01.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 05.01.2023 and was pleased to direct the DPCC and District Magistrate (Shahadara) to verify the factual position and take action against a welding shop run by Sh. Mujjasim. P/o M.K. Steel Fabricator, A-99/72, Main Road, Main Road, Babarpur, Near Dispensary, West Gorakh Park, Shahdara, Delhi 110032, which is a residential area.
2. That a joint inspection of the site was carried out on 08.02.2023 by the Officials of DPCC and District Magistrate, Shahdara. Copy of the inspection report is attached herewith as **Annexure-1**. During the inspection, it was observed that:
 - The team visited the address as mentioned in the original application, the same was not exist.
 - The local enquiry reveals that the correct address is 1/9972, Main Road, Babarpur, near dispensary, West Gorakh Park, Shahdara, Delhi – 110032. This fact was also confirmed by the MCD trade

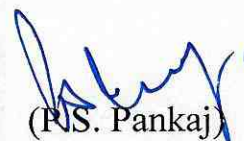
license. (Copy of the MCD license is ANNEXURE – II valid till 31.03.2024).

- Sh. Mujassim (owner of the unit) was operating at the part portion of the premises of plot area about 8 sqm and engaged in the activity of Fabrication of metal gate, grill using electrical welding and lathe work (light engineering works).
- Following machineries were found at the said unit:
 - Lathe Machine – 01 Nos.
 - Welding Machine – 02 Nos.
 - Cutting Machine – 02 Nos.
- Unit has provided a copy of General Trade/Storage License issued by MCD for the activity of Electronic welding works.

3. That the activity in non-conforming area and thus violating provisions of the Master Plan of Delhi- 2021. Activity of the unit falls under White Category i.e. iron grills and door making fabrication (light engineering works). As per record of DPCC, unit is operating without registration/ consent from DPCC. As the unit falls under white category, hence no action is required to be taken by DPCC at this juncture.

4. Municipal Corporation of Delhi, which have been entrusted with the powers to enforce the Master Plan has original jurisdiction to ensure that no industry runs in violation of MPD-2021. Accordingly, a letter was issued to MCD to take necessary action, if any, required to be taken against the unit.

5. The above status report may kindly be taken on record.



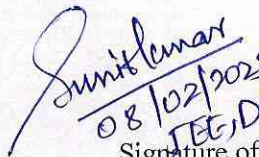
(P.S. Pankaj)

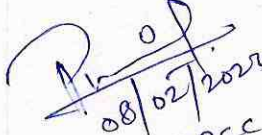
Sr. Environmental Engineer

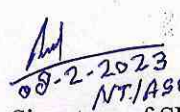
Inspection Report

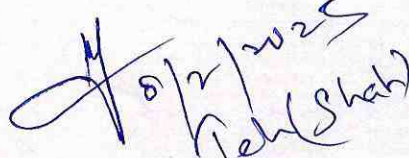
In compliance of Hon'ble NGT order dated 05.01.2023 for OA No. 921/2022 in the matter of "Ram Ratan Singh Vs Govt. of NCT of Delhi & Ors.", a Joint Committee comprising of officials of DPCC and District Magistrate, Shahdara visited the site on 08.02.2023 as mentioned in the said order and following observations were made:

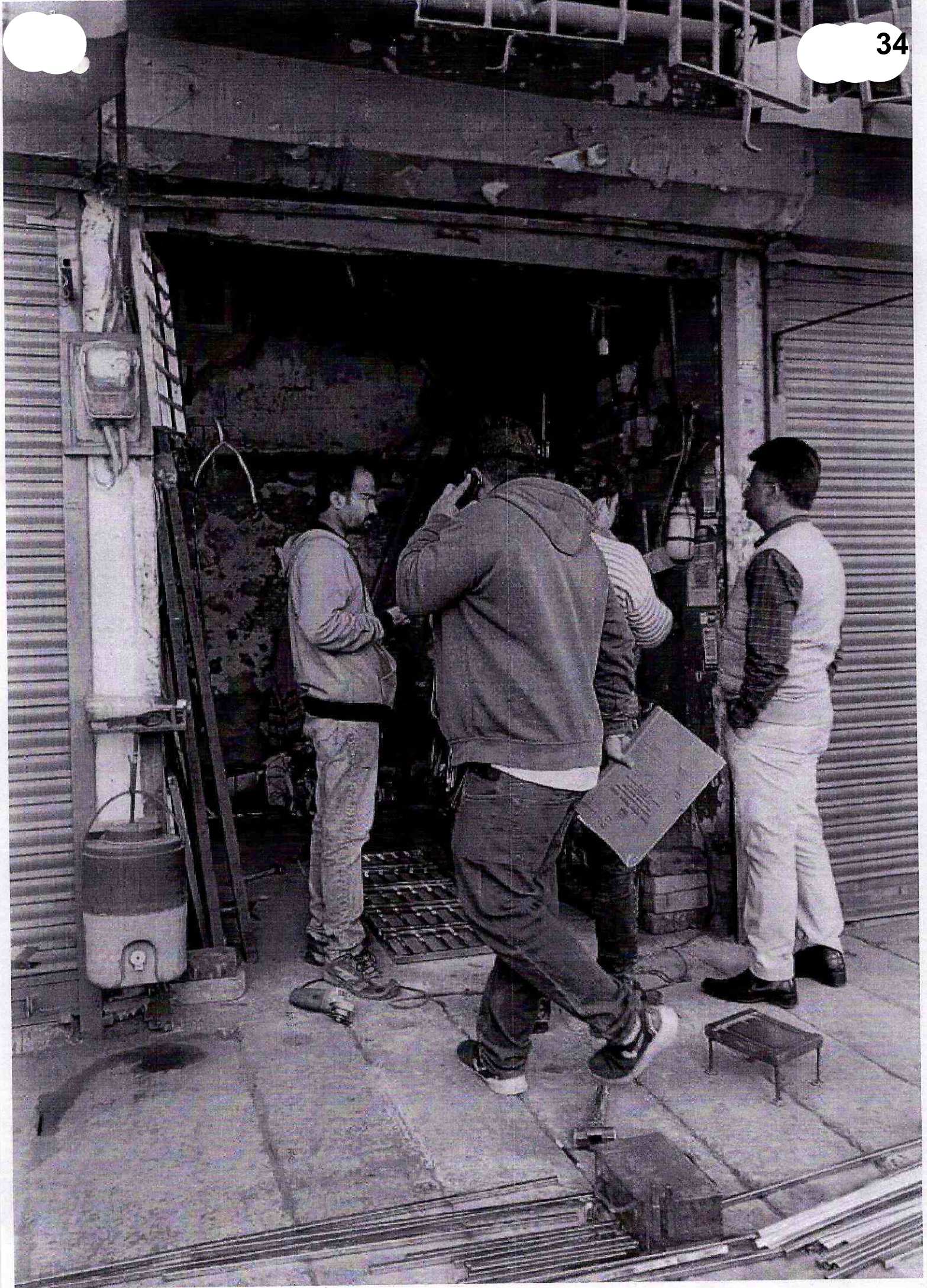
- The team visited the area mentioned in the said order but address A 99/72, Main Road, Babarpur, near Dispensary, West Gorakh Park, Shahdara, Delhi-110032 was not found however as per local enquiry the correct address is 1/9972, Main Road, Babarpur, near Dispensary, West Gorakh Park, Shahdara, Delhi-110032 and the same was confirmed by the MCD trade license.
- Sh. Mujassim (owner of the unit) was operating at the part portion of the premises of plot area about 8 sqm and engaged in the activity of Fabrication of metal gate, grill using electrical welding and lathe work (light engineering works) in non-conforming area violating Acts & Provisions of MPD 2021.
- Following machineries were found at the said unit :
 - Lathe Machine-01 Nos.
 - Welding Machine-02 Nos.
 - Cutting Machine-02 Nos.
- Unit has provided a copy of General Trade/Storage License issued by MCD for the activity of Electronic welding works valid till 31.03.2024 (copy of the license enclosed).


 08/02/2023
 JEE, DPCC
 Signature of DPCC Officials

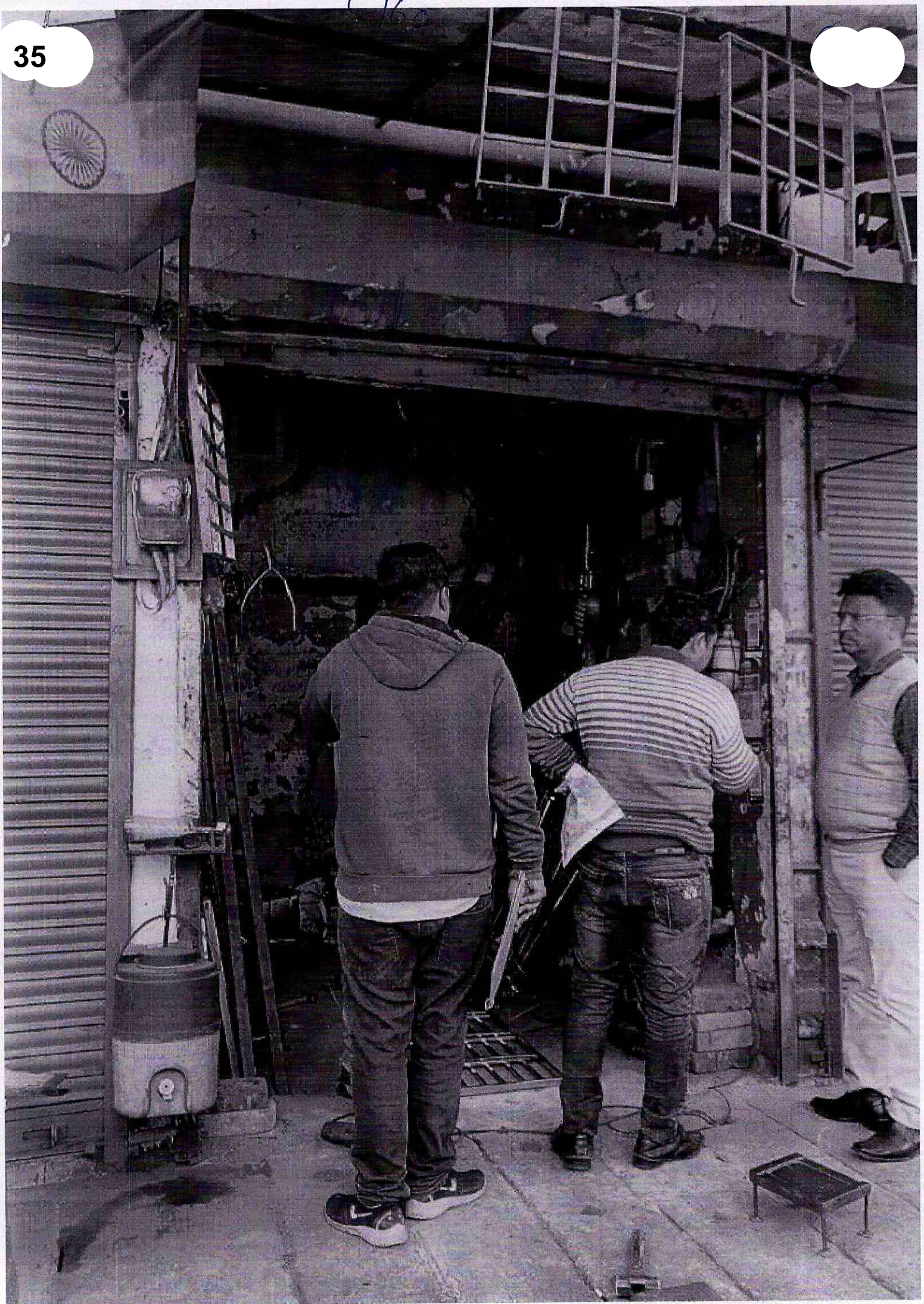

 08/02/2023
 JEE, DPCC

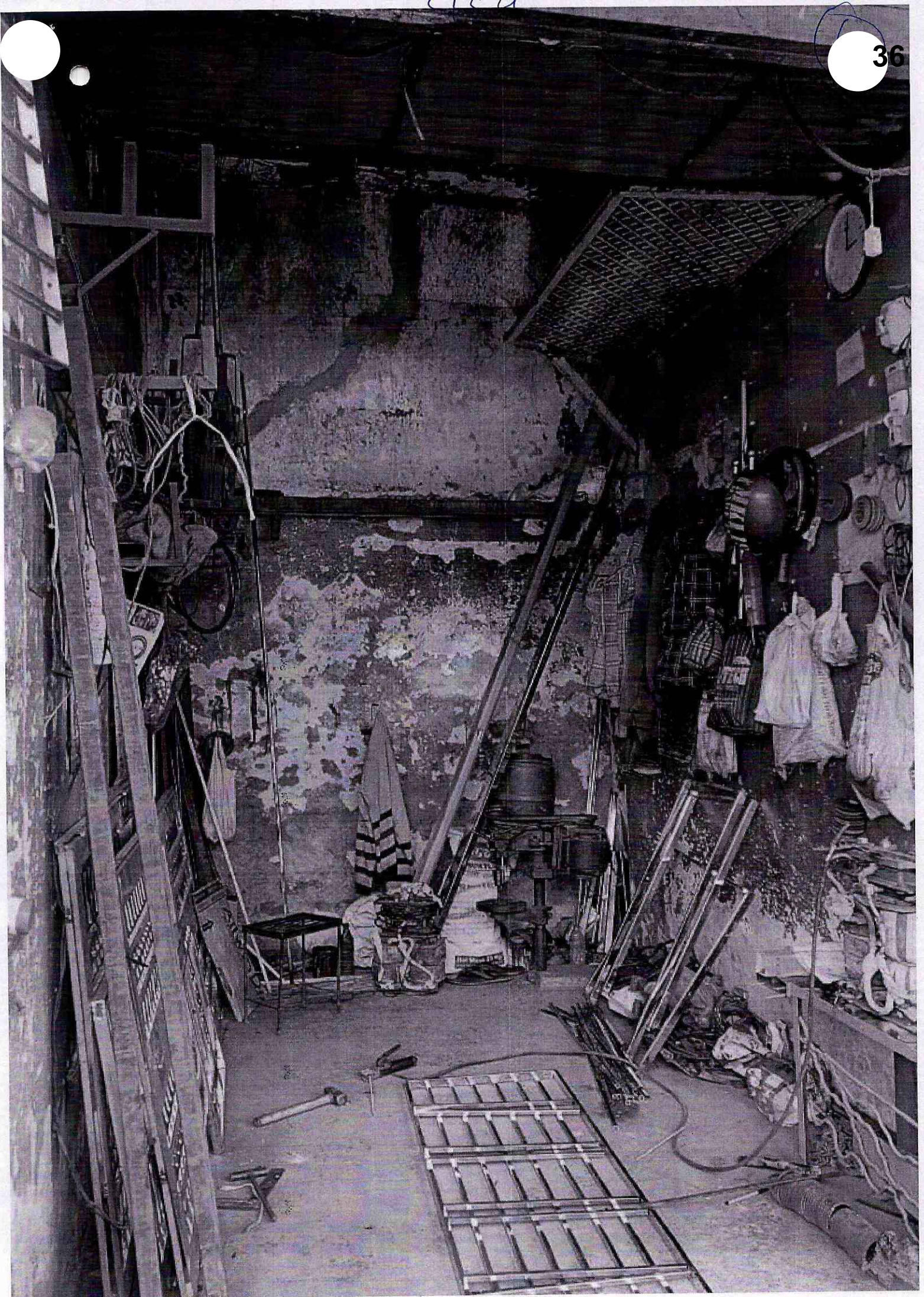

 08-2-2023
 NT/ASO
 Signature of SDM (Shahdara) officials


 08/2/2023
 NT/ASO



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MUNICIPAL CORPORATION OF DELHI

Annexure-II

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Central Licensing & Enforcement Cell
Central Licensing & Enforcement Cell, 21st Floor, Dr.SPM
Civic Center J.L Nehru Marg, New Delhi 110002



GENERAL TRADE/STORAGE LICENSE

सामान्य व्यापार / भंडारण लाइसेंस

RENEW LICENSE

Non Transferable/गैर हस्तांतरणीय
Fee Non Refundable/फीस नॉन रिफंडेबल

Department विभाग	CI&EC(HQ)	Zone क्षेत्र	SHAHDARA NORTH ZONE
License No. लाइसेंस नंबर	EGTL0123236951	Date of Issue जारी करने की तिथि	22/01/2023
Issued U/S दिल्ली नगर निगम अधिनियम की धारा	417	License valid upto लाइसेंस मान्य तक	31/03/2024
D.M.C Act के अंतर्गत जारी किया गया	1957		

This License is granted in pursuance to the provisions of section 417 of the Delhi Municipal Corporation Act, 1957 as amended up-to-date and is valid only for the person and particulars specified herein subject to conditions stated hereunder. यह लाइसेंस दिल्ली नगर निगम अधिनियम, 1957 की धारा 417 के प्रावधानों के अनुसार संशोधित किया गया है और यह केवल उसी व्यक्ति के लिए मान्य है जो यहां उल्लिखित शर्तों के अधीन निर्दिष्ट है।

In Lieu of old Licence no Shri./Smt./Sarvashri श्री /श्रीमती / सर्वश्री	[253]8907466SHN2020A36546[8200] MUJASSIM	
Type of Firm/ फर्म का प्रकार	PROPRIETORSHIP	
Relation of Applicant With Company/ कंपनी के साथ आवेदक का संबंध	PROPRIETOR	
Trade Category/ व्यापार श्रेणी	LSC (LOCAL SHOPPING COMPLEX)	
Name of Unit/Establishment/ यूनिट / स्थापना का नाम	MUJASSIM WELDINGS	
Trade Premises Situated / व्यापार परिसर स्थित है	GROUND FLOOR, 1/9972 MAIN BABARPUR ROAD WEST GORAKH PARK SHAHDARA WEST GORAKH PARK DELHI 110032	
Trade/Storage/ व्यापार / भंडारण	ELECTRONIC WELDING WORKS ()	
Unit area in sq. mtrs/ 8 वर्ग मीटर में इकाई क्षेत्र	License Fees of (Rs.)/ लाइसेंस शुल्क (रु)	4430.00
Received Receipt No./ 112774304393 प्राप्त रसीद नं	License Generated Date/ लाइसेंस जनरेट की तिथि	22/01/2023



DISCLAIMER

This license is purely on the basis of documents submitted and self certification. If any of the statements of undertaking/self for all intents and purposes forthwith while forfeiting the fee and such person shall be liable for legal and penal action for obtaining license fraudulently by making false averments and further mere obtaining of license by making false averments in this regard will not amount to permission for change of land use of premises in question. This is computer generated certificate and hence signature is not required.